

Prl. District and Sessions Judge
SRI. GADIGEPPA SANNABASAPPA SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 23-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	R.A. 1/2019 (ARGUMENTS) IA/1/2019	01-09-2020 (11.00 AM to 02.00PM)	T.D.Praveena Vs Veeradasaiah	C.Krishnaiah H.S.R.
2	R.A. 74/2019 (ARGUMENTS)	03-09-2020 (11.00 AM to 02.00PM)	C.Mallappa dead by his L.Rs.Padmavathamma Vs Smt.Latha alias Nagarathnamma	R.P.Prakash
3	R.A. 75/2019 (ARGUMENTS)	03-09-2020 (11.00 AM to 02.00PM)	Sowbhagya A.P. Vs Smt.Latha alias Nagarathnamma	Harish Babu
4	R.A. 76/2019 (ARGUMENTS)	03-09-2020 (11.00 AM to 02.00PM)	Kemmpamma Vs Smt.Latha alias Nagarathnamma	Girish
5	R.A. 146/2019 (ARGUMENTS) IA/2/2019	05-09-2020 (11.00 AM to 02.00PM)	M.C.Kamalamma Vs Shivalingaiah	Eraiah B. B.K.
6	Civil Misc. 212/2020 (NOTICE)	05-09-2020 (11.00 AM to 02.00PM)	R.Nanjamma Vs G.Kalpanna @ Veena	R.Nagesh Rao Gaikwad
7	R.A. 192/2019 (SUMMONS) IA/1/2019	10-09-2020 (11.00 AM to 02.00PM)	Hucharangaiah Vs Krishnappa Dead by Lrs.,	Gundanna D V.G.
8	R.A. 92/2019 (ARGUMENTS) IA/3/2019 IA/1/2019	11-09-2020 (11.00 AM to 02.00PM)	S.Prakash Vs Shivanandamma	N.C.Gangadhara Shasthri B.V.R.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	SC 86/2020 (APPEARANCE OF ACCUSED)	08-09-2020 (11.00 AM to 02.00PM)	Chelur Police Station Vs Kumara	P.P.
2	SC 70/2019 (EVIDENCE)	09-09-2020 (11.00 AM to 02.00PM)	Chelur Police Station Vs Kumar	Public Prosecutor

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Sri. Deshpande Govindaraj Shankar
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 44/2018 (EVIDENCE)		Tumkur Rural Police Station Vs Mallappa Shankara Ghatage Alias Mallappa	Public Prosecutor
2	SC 70/2020 (APPEARANCE OF ACCUSED)		Tumkur Town Police Station Vs Sathish @ jakei	P.P.
3	CrI.Misc. 730/2020 (NOTICE)		Chandrashekar Vs Huliyurdurga Police station	Naveen Kumar
Cases listed below are adjourned due to Covid 19				
4	SC 10/2017 (EVIDENCE)	14-08-2020	Amruthur Police Vs Shivannagowda C M	Public Prosecutor
5	SC 100/2017 (EVIDENCE)	14-08-2020	New Extension Police Station Vs Rahamath	Public Prosecutor
6	CRL.A 33/2020 (NOTICE) IA/1/2020	14-08-2020	Venkatesha Vs Excise Police station Tumkur	Manjunatha G

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.A. 22/2018 (ORDERS) IA/1/2018		Kumbhaiah Vs Muniyamma	Ramakrishnaiah S R
2	Civil Misc. 261/2018 (ARGUMENTS)		Siddagangappa Vs Karnataka Power Transmission Corporation Limited	G.N.B Aradhya
3	Civil Misc. 262/2018 (ARGUMENTS)		Krishnappa Vs Karnataka Power Transmission corporation Limited	G.N.B. Aradhya
4	Civil Misc. 263/2018 (ARGUMENTS)		Siddeshwarappa Vs Karnataka Power Transmission corporation Ltd, Bangalore	G.N.B. Aradhya
5	Civil Misc. 264/2018 (ARGUMENTS)		Gurusiddappa Vs Karnataka Power Transmission corporation Ltd, Bangalore	G.N.B. Aradhya
6	Civil Misc. 265/2018 (ARGUMENTS)		Smt. Nagamma Vs Karnataka Power Transmission corporation Ltd, Bangalore	G.N.B. Aradhya
7	Civil Misc. 266/2018 (ARGUMENTS)		T.R. Manjunatha Vs Karnataka Power Transmission corporation Ltd, Bangalore	G.N.B Aradhya
Cases listed below are adjourned due to Covid 19				
8	Civil Misc. 268/2018 (ARGUMENTS)	14-08-2020	T.S. Nanjegowda Vs Karnataka Power Transmission corporation Ltd, Bangalore	G.N.B. Aradhya
9	Civil Misc. 269/2018 (ARGUMENTS)	14-08-2020	Sannasiddppa Vs Karnataka Power Transmission corporation Ltd, Bangalore	G.N.B. Aradhya
10	Civil Misc. 270/2018 (ARGUMENTS)	14-08-2020	Doddahonnappa Vs Karnataka Power Transmission corporation Ltd, Bangalore	G.N.B. Aradhya
11	Civil Misc. 271/2018 (ARGUMENTS)	14-08-2020	Javalingappa Vs Karnataka Power Transmission Co. Ltd Bangalore	G.N.B. Aradhya

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Civil Misc. 272/2018 (ARGUMENTS)	14-08-2020	Shankarappa Vs Karnataka Power Transmission Co. Ltd	G.N.B. Aradhya
13	Civil Misc. 449/2018 (ARGUMENTS)	14-08-2020	Puttamma Vs Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya

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Sri. Deshpande Govindaraj Shankar(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	R.A. 141/2010 (NOTICE)		LAKSHMAIAH Vs SIDDAGANGAMMA	SIDDAPPA . K.
2	Com.O.S 57/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Canara Bank Vs Halesha B.C. @ Halesha C.	Jagadeeshappa
Cases listed below are adjourned due to Covid 19				
3	R.A. 301/2016 (Await Report)	19-08-2020 (02.45 PM to 05.45PM)	Thimmakka Vs Gangamma	
4	M.V.C. 1080/2019 (written statement of R2)	20-08-2020 (02.45 PM to 05.45PM)	Rathnamma Vs Kantharaju.R	Lokesh D M
5	Com.O.S 6/2020 (await notice)	21-08-2020 (02.45 PM to 05.45PM)	B.K.Gangadhar Vs The State of Karnataka	Harish G S
6	Com.O.S 21/2020 (NOTICE)	21-08-2020 (02.45 PM to 05.45PM)	Syndicate Bank., Vs M/s App Biologicals	Shams
7	Civil Misc. 92/2016 (FOR ENQUIRY)	27-08-2020 (02.45 PM to 05.45PM)	Rathnamma Vs Executive engineer,(Elec) Major works department, BESCOM, Tumkur	
8	R.A. 84/2019 (ARGUMENTS) IA/1/2019	27-08-2020 (02.45 PM to 05.45PM)	Umakka Vs K.N.Krishnamurthy	Seebiprasad K.N.
9	EX 308/2019 (NOTICE)	07-10-2020 (02.45 PM to 05.45PM)	M/S Indus Ind Bank Ltd., Vs Lokesh.B.M	Jagadeesh.M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	SC 312/2011 (ARGUMENTS)		TUMKUR TOWN POLICE Vs ASHWATHANARAYANA SHETTY	
2	SC 80/2016 (ARGUMENTS)		Bellavi Police Vs Srinivasa Alias Seena	Public Prosecutor
3	CRL.A 10/2019 (ARGUMENTS)		Chikkegowda Vs Gubbi Police station	B.T.Rangaswamy
4	CrI.Misc. 723/2020 (FOR OBJECTION)		K.R.Manjunatha Vs Tumkur Rural Police Station	Manjunatha G
5	CrI.Misc. 734/2020 (FOR OBJECTION)		Lakshminarayana @ Babu Vs Kyathsandra Police station	R.Pathanna
SS TO WITNESSES				
6	SC 107/2019 (EVIDENCE)		Tavarekere Police station Vs Tukarama Chadar Pawar	Public Prosecutor
Cases listed below are adjourned due to Covid 19				
7	CRL.A 6/2019 (ARGUMENTS)	17-08-2020 (02.45 PM to 05.45PM)	C.V.Manjunatha Vs Chelur Police Station	B.N.Puttanarasareddy
8	CrI.Misc. 215/2015 (NOTICE)	21-08-2020 (02.45 PM to 05.45PM)	Suo-Moto-by-court (II ADJ) Vs T S Sharavana @ Sarvi @ Rajani	Public Prosecutor
9	CRL.R.P. 1/2020 (NOTICE)	25-08-2020 (02.45 PM to 05.45PM)	Jayarathna Vs A.D.Jwalamma	Sathyanarayanasetty K T
10	CRL.R.P. 2/2019 (ARGUMENTS)	26-08-2020 (02.45 PM to 05.45PM)	B.Basavaraju Vs K.H.Vijayalakshmi alias Puttamma	T.Govindaraja

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Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 23-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 109/2014 (JUDGEMENT)		State by Tiptur Town Police. Vs Govindaraju G.R.	Public Prosecutor
2	SPL.C 110/2014 (JUDGEMENT)		State by Kodigenahalli Police. Vs Shivanna	Public Prosecutor
3	Crl.Misc. 811/2019 (HEARING)		Suo-Moto-by-Court(New Extension Police) Vs S K Narasimharaju	Public Prosecutor
4	Crl.Misc. 1161/2019 (FOR OBJECTION)		Suo-Moto-by-Court(NEPS) Vs Basavaraju	Public Prosecutor
5	Crl.Misc. 447/2020 (FOR OBJECTION)		Deepak Vs Pavagada Police Station	Lokesh N R
6	Crl.Misc. 696/2020 (ORDERS)		Manjunatha Vs Women Police Station	R Pathanna
7	Crl.Misc. 698/2020 (HEARING)		Praveen.H.L. Vs Tiptur Rural Police station	N Basavaraju
8	Crl.Misc. 699/2020 (HEARING)		Kanthraju.M. @ Kantha Vs Kyathsandra Police station	O. Rajanna
9	Crl.Misc. 700/2020 (ORDERS)		B.N.Venkatesh Vs Tumkur Rural Police Station	B.L.Chandrashekar
10	Crl.Misc. 702/2020 (ORDERS)		Syed Zubair Vs Thilak Park P.S, Tumakuru.	Y.Sreenivasamurthy
11	Crl.Misc. 703/2020 (ORDERS)		Syed Zubair Vs Thilakpark Police station	Y.Sreenivasamurthy
12	Crl.Misc. 704/2020 (ORDERS)		Syed Zubair Vs Thilak Park Police station	Y.Sreenivasamurthy
13	Crl.Misc. 705/2020 (ORDERS)		Syed Zubair Vs Thilak Park Police Station	Y.Sreenivasamurthy
14	Crl.Misc. 706/2020 (FOR OBJECTION)		Krishna Vs Pattanayakanahalli Police station	Chikkanna K N
15	Crl.Misc. 709/2020 (await notice)		Lingaraju Vs Badavanahalli Police Station	Doddashanaiah R V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Crl.Misc. 713/2020 (FOR OBJECTION)		Sumer Sirvi Vs Tumkur CEN Crime P.S.	Gururaja T N
17	Crl.Misc. 718/2020 (FOR OBJECTION)		Nataraju M. Vs Women Police Station	Shivakumar
18	Crl.Misc. 722/2020 (NOTICE)		Honnagangappa @ Ganganna Vs Kallambella Police station	Manjunatha G
19	Crl.Misc. 729/2020 (FOR OBJECTION)		Rajanna Vs Kora Police station	T.S.Janardhana
20	Crl.Misc. 735/2020 (NOTICE)		Biskuraiah Vs Women Police Station	Naveen kumar
Cases listed below are adjourned due to Covid 19				
21	SPL.C 295/2014 (ARGUMENTS)	27-07-2020	State by Kyathsandra Police, Tumkur. Vs Harishkumar	Public Prosecutor
22	SPL.C 255/2015 (ARGUMENTS)	27-07-2020	Y N Hosakote Police Vs Nagaraju	Public Prosecutor
23	CRL.A 40/2018 (ARGUMENTS)	31-07-2020	D N Ramesh Vs State of Instance of Assistant Drugs Controller Tumkur Circle	Sathaynarayana Reddy
24	CRL.A 22/2019 (ARGUMENTS)	31-07-2020	K.N.Sharada Vs N.M. Venugopal	Rajkumar
25	SPL.C 167/2010 (ARGUMENTS)	03-08-2020	HANDANAKERE POLICE Vs RANGANATHA	
26	SC 58/2020 (APPEARANCE OF ACCUSED)	06-08-2020	Jayanagara Police station Vs Sikandar	Public Prosecutor
27	SPL.C 103/2020 (APPEARANCE OF ACCUSED)	06-08-2020	Tumkur Town Police Station Vs Rohitha	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Civil Misc. 131/2013 (ARGUMENTS)		Papanna Vs The Asst. Commissioner and Competent Authority, Gail India Ltd.	Sannalingaiah
2	Civil Misc. 221/2014 (ORDERS)		Shadaksharaiah Vs Executive Engineer-Ele	P.R.Jayarangaiah
3	M.V.C. 651/2017 (ARGUMENTS)		Manjunatha R Vs The Manager, Canara Bank, Dabaspete Branch Nelamangala Taluk	Krishnaiah C
4	M.V.C. 824/2017 (ARGUMENTS)		Cheruku Vijayamohan Rao Vs Eshwarappa N	Chandrashekhara M.S.
5	M.V.C. 981/2017 (ARGUMENTS)		Shankaramurthy R.S. Vs Channegowda H.S.	Kumaraswamy M N
6	M.V.C. 57/2018 (ARGUMENTS)		Smt. Sudha R.N. Vs Dhananjaya K.S.	Kumaraswamy C S
7	M.V.C. 150/2018 (ARGUMENTS)		Prakash S.C. Vs Omkar T.N.	Venkatesh K C
8	M.V.C. 360/2018 (ARGUMENTS)		Annapurna Vs N.T. Jayanna since dead by LRs Manjunatha	M.S. Chandrashekar
9	M.V.C. 371/2018 (JUDGEMENT)		K.M. Bharathamatha Vs Ravikumar H.C.	T. R. Chikkaranganna
10	M.V.C. 980/2018 (ARGUMENTS)		Jayamma Vs Murugan C.	B.T.Rangaswamy

Cases listed below are adjourned due to Covid 19

11	M.V.C. 3/2018 (ARGUMENTS)	27-07-2020	Rangamma Vs Lakshmikantha V	Mahesh T P
12	M.V.C. 28/2018 (ARGUMENTS)	27-07-2020	Lucas Raj Vs Rameshraje urs K.M.	Bendre Kumar T
13	M.V.C. 29/2018 (ARGUMENTS)	27-07-2020	Smt. Maria Grace L.L. Vs Rameshraje Urs K.M.	Bendre Kumar T

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14	M.V.C. 711/2018 (ARGUMENTS)	27-07-2020	Prabhakara Vs Shanthappa Gowda	B.J.Mahaveera
15	M.V.C. 1107/2018 (ARGUMENTS)	27-07-2020	Sundaresh Kumar.B.S Vs Venkatanagarjan	H.S.Chandrakala
16	R.A. 19/2015 (ARGUMENTS) IA/1/2015	03-08-2020	Krishnoji Rao Vs Venkoba Rao	R.Nagesh Rao Gaikwad
17	R.A. 337/2018 (ARGUMENTS)	03-08-2020	Siddalingaiah Vs Special Land Acquisition officer	H.L.Rajashekaraiiah
18	R.A. 24/2019 (ARGUMENTS)	04-08-2020	Nagarathna Vs K.N.Viswanatha Rao	R.Jagannatha
19	M.V.C. 937/2017 (FOR OBJECTION)	26-08-2020	Gangadharagowda Vs Sunil K.V.	Chandrashekar M.S.
20	M.V.C. 1277/2017 (Respondent evidence)	26-08-2020	K.N. Jayanna Vs Ramu	Kumaraswamy C S
21	M.V.C. 1279/2017 (Respondent evidence)	26-08-2020	K.S. Narasimharaju Vs Ramu	Kumaraswamy C S

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Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 23-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	SPL.C 396/2014 (EVIDENCE)	06-08-2020	Lokayuktha Police Vs B V premakumar	Lokesh T H
2	SPL.C 353/2015 (EVIDENCE)	06-08-2020	Lokayuktha Police Vs M M Umesha	Public Prosecutor Manjuprakash K P
3	SPL.C 196/2016 (EVIDENCE)	06-08-2020	Lokayuktha Police Vs R H Basappa Alias Basavaraju	Public Prosecutor
4	SPL.C 44/2018 (FRAMING OF CHARGE OR PLEA)	06-08-2020	Anti corruption Bureau Police station Vs K R Shivanandaiah Alias Shivanand	Public Prosecutor R Jagannath
5	SPL.C 118/2018 (EVIDENCE)	06-08-2020	Anti corruption Bureau Police station Vs M Puttaraju	Public Prosecutor H G Narasaraju
6	SPL.C 328/2019 (EVIDENCE)	06-08-2020	Anti corruption Bureau Police station Vs M H Kemparaju	Public Prosecutor Chandrashekar B L

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Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 23-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	R.A. 163/2020 (Call for LCR)	06-08-2020	Nanjundappa Since dead by his LRs Vs Special Land Acquisition officer	Gangadhariah
2	R.A. 441/2009 (await records)	06-08-2020	D.R.RAGHAVENDRA GUPTA Vs SRINIVASA	
3	R.A. 370/2016 (SUMMONS) IA/1/2016	06-08-2020	R.R. Raveesh Vs T. Rangaiah	Hanumantharayappa
4	M.V.C. 1131/2017 (EVIDENCE)	06-08-2020	Rahul S Vs Thimmaiah C	Kumaraswamy C S
5	R.A. 12/2018 (ARGUMENTS) IA/1/2018	06-08-2020	Veerabhadraiah dead by Lrs a)Shivarudraiah Vs Special Land Acquisition officer, Hemavathi Canal Zone, Tumkur , Tumkur	P.R.Jayarangaiah
6	R.A. 13/2018 (ARGUMENTS) IA/1/2018	06-08-2020	Kadaraiah S/o Late Idiyappa dead by Lrs 1) Lakshamma 2) Devaraju C.K. c) Manjamma d) Bhagyamma Vs Special Land Acquisition officer, Hemavathi canal zone, Tumkur	P.R.Jayarangaiah
7	R.A. 82/2018 (ARGUMENTS)	06-08-2020	Shivanna K Vs Special Land Acquisition officer, Hemavathi Canal Zone, Tumkur	Rajesh Guptha D A
8	M.V.C. 533/2018 (EVIDENCE)	06-08-2020	T.M.Varun Vs T.R.Manjunatha	Venkatachala R.N.
9	M.V.C. 542/2018 (Doctor Evidence)	06-08-2020	K. Thimmaraju Vs B.K. Praveen Kumar	Mahesh T P
10	R.A. 231/2018 (ARGUMENTS) IA/2/2018	06-08-2020	Gangamma Vs The Special Land Acquisition Officer	H.L.Rajashekaraiiah Sudheendra Kumar M
11	R.A. 93/2019 (FOR OBJECTION) IA/1/2019 IA/2/2019	06-08-2020	The Deputy Chief Engineer(Representing the Chief Engineer) Vs Badrunnissa	G.S.Ramasesha M E Nijalingappa

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Cause List Date: 23-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	M.V.C. 787/2019 (Doctor Evidence)	06-08-2020	H.Veeranna Alias Veeranna Vs A.Prashanth Kumar	Govindaraju.R T S Janardhana
13	R.A. 207/2019 (STEPS) IA/1/2019	06-08-2020	T.V.Narasimhamurthy Vs Eranna S/o Late Doddeeraiah Dead by LRs.,	Jagannath K S
14	M.V.C. 1045/2019 (EVIDENCE)	06-08-2020	Ramachandraiah Vs Rudresh.N	H.T Anand
15	M.V.C. 1047/2019 (EVIDENCE)	06-08-2020	Kempaiah Vs The Manager, United India Insurance Co.	Sudreendra Kumar.M Gururaja B A
16	R.A. 228/2019 (NOTICE) IA/1/2019 IA/2/2019	06-08-2020	Bhagyalakshmi Vs Krishna S/o Eranna Dead by LRs.,	Venkateshappa V R
17	R.A. 246/2019 (NOTICE) IA/1/2019	06-08-2020	B.S.Shivananda Vs Rangappa	B.S.Yogeesh
18	R.A. 265/2019 (ARGUMENTS) IA/1/2019	06-08-2020	Lakshamma Vs Lakshmirama.T.H	Ramakrishnaiah.S.R Harishbabu M S
19	M.V.C. 1449/2019 (EVIDENCE)	06-08-2020	Halappa Vs KSRTC The Divisiona Manager	Bendre Kumar T
20	M.V.C. 1470/2019 (EVIDENCE)	06-08-2020	Shivaputrappa @ Shivaputra Vs Dada Rangnath Bhagade	Raghavendra.B
21	M.V.C. 1503/2019 (EVIDENCE)	06-08-2020	Siddalingaiah Vs Srinivasamurthy N.M.	Chandrashekar M S
22	R.A. 37/2020 (ARGUMENTS)	06-08-2020	Gangahanumaiah Vs Gowramma	C K P Mahesh
23	R.A. 115/2020 (ARGUMENTS)	06-08-2020	Zabi dead by Lrs. a. Shakeelabi Vs Ariff Ahamed	Doddashanaiah R V
24	M.V.C. 249/2020 (FOR OBJECTION)	06-08-2020	Shahina Vs The Depot Manager	Anjalidevi R Shankaraiah K S